

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
Unstarred Question No. 217
Answered on 04.02.2025
Tax rebate given to corporate houses**

217 SMT. JEBI MATHER HISHAM:

Will the Minister of **Corporate Affairs** be pleased to state:

- (a) the number of corporate houses provided with tax rebates over the last five years along with the list of companies and the amount in terms of tax rebate given to each of those companies;
- (b) whether Government has assessed employment opportunities created in the corporate sector, which benefits from tax rebates, State/UT -wise details for the last five years;
- (c) whether Government has evaluated the positive impact of tax rebates and other benefits to the corporate sector economic growth, the details thereof; and
- (d) whether there are any plans to refine policies ensuring that corporate investments are translated effectively into job creation?

ANSWER

THE MINISTER OF STATE OF THE MINISTRY OF CORPORATE AFFAIRS AND MINISTRY OF ROAD TRANSPORT AND HIGHWAYS.

(SHRI HARSH MALHOTRA)

- (a): As per the information provided by the Central Board of Direct Taxes, Department of Revenue, Ministry of Finance the number of corporate houses provided with tax rebates over the last 5 years is attached as Annexure A. The information for 50 companies which were given the highest tax rebate for 5 years and the amount of tax rebate is attached as Annexure B.
- (b) to (d) : The Ministry of Corporate Affairs regulates Companies and LLPs under the Companies Act, 2013, LLP Act, 2008 respectively. The year-wise and State-wise details of total active companies and Limited Liability Partnerships LLPs for the period from 2018 to 2023 is attached as Annexure-C and Annexure-D, respectively. Further, no data with regard to impact of tax rebates and other benefits on the growth of Corporate Sector or employment opportunities created, is maintained by this Ministry.

Annexure-A referred to in reply to part (a) of the un-starred question No. 217 answered in the Rajya Sabha on 04/02/2025

Assessment Year	AY 2019-20		AY 2020-21		AY 2021-22		AY 2022-23		AY 2023-24	
	PAN Count	Amount of Deduction/Exemption (inCr.)	PAN Count	Amount of Deduction/Exemption (inCr.)	PAN Count	Amount of Deduction/Exemption (inCr.)	PAN Count	Amount of Deduction/Exemption (inCr.)	PAN Count	Amount of Deduction/Exemption (inCr.)
Chapter VIA: Deduction Section-80 IA	1,690	53,949.24	1,399	59,071.63	1,137	52,127.29	1,025	67,411.34	864	59,708.54
Chapter VIA: Deduction Section-80IB	206	5,578.93	170	2,708.70	140	601.42	113	767.29	115	1,047.02
Chapter VIA: Deduction Section-80IC	545	15,372.29	247	14,557.46	188	17,202.59	141	16,473.37	123	16,919.83
Schedule BP: Deduction u/s 35 or 35CCor 35CCD	1,830	22,789.72	1,292	18,365.15	674	6,131.97	566	7,381.78	462	9,527.19
Schedule 10AA: Total Deduction u/s10AA	776	65,712.71	824	60,025.69	814	61,382.72	721	71,152.89	641	68,436.12
Number of unique PANs and Total Amount	4,707	1,63,402.89	3,729	1,54,728.63	2,857	1,37,446.00	2,499	1,63,186.67	2,156	1,55,638.69

Section80-IA: Deductions in respect of profits and gains from industrial under takings or enterprises engaged in infrastructure development, etc.

Section80-IB: Deduction in respect of profits and gains from certain industrial undertakings other than infrastructure development undertakings.

Section80-IC/IE: Deduction in respect of Profits and Gains of Certain Undertaking or Enterprises in certain Special Category States.

Section10AA-Special provisions in respect of newly established Units in Special Economic Zones.

In the AY version of the summary, all latest e>Returns of AY 2015-16 to AY2022-23 available in Insight have been taken into consideration. Three>Returns of AY2015-16 to AY 2020-21 are upto 31-May-2021 and e>Returns of AY 2021-22, AY 2022-23 and AY2023-24 are upto 30-Sep-2024.

Note: Only ITR-6 has been taken into consideration.

Note: The total of PAN count against individual deductions may be more than Unique PAN count as one entity can claim multiple deductions for one year.

**Annexure-B referred to in reply to part (a) of the un-starred question No. 217 answered
in the Rajya Sabha on 04/02/2025**

ITR-6 Filers having 80IA/80IB/80IC/10AA/35 deductions				Schedule Chapter- VIA :Section- 80IA (Rs.Crore)	Schedule Chapter-VIA : Section-80IB (Rs.Crore)	ScheduleChapter- VIA:Section-80IC (Rs.Crore)	SchedulePart- BTI:Section10AA (Rs.Crore)	Schedule BP : Amount ofdeductionundersection3 5or 35CCC or 35CCD in excess of the amount debited to profit and loss account (Rs.Crore)	Total 80IA/80IB/80IC/10AA/ 35 (Rs.Crore)
S#	AY.	Form ID	COM_NAME	SEC_80IA_Amo unt	SEC_80IB_AMO UNT	SEC_80IC_AMOUNT	DEDUCT_SEC_10A_OR_ 10AA_AMOUNT	SEC35_AMOUNT	TOTAL
1	2023	ITR-6	TATA CONSULTANCY SERVICES LIMITED	-	-	-	19,334.0614	-	19,334.0614
2	2023	ITR-6	POWER GRID CORPORATION OF INDIA LTD	12,863.9801	-	-	-	-	12,863.9801
3	2023	ITR-6	INFOSYS LIMITED	3.6694	-	-	10,316.2480	-	10,319.9173
4	2023	ITR-6	HCL TECHNOLOGIES LIMITED	-	-	-	6,889.7805	-	6,889.7805
5	2023	ITR-6	WIPRO LIMITED	-	-	-	5,449.3687	-	5,449.3687
6	2023	ITR-6	NTPC LIMITED	5,336.5128	-	-	-	-	5,336.5128
7	2023	ITR-6	NUCLEAR POWER CORPORATION OF INDIA LTD	4,339.6048	-	-	-	15.6000	4,355.2048
8	2023	ITR-6	SUN PHARMA LABORATORIES LIMITED	10.8990	-	4,157.6166	-	-	4,168.5156
9	2023	ITR-6	SERUM INSTITUTE OF INDIA PRIVATE LIMITED	28.3996	-	-	2,583.0012	498.0666	3,109.4674
10	2023	ITR-6	JINDAL POWER LIMITED	2,460.6155	-	-	-	-	2,460.6155
11	2023	ITR-6	SHREE CEMENT LIMITED	2,221.4463	-	-	-	12.0241	2,233.4704
12	2023	ITR-6	JAMNAGAR UTILITIES & POWER PRIVATE LIMITED	2,163.4118	-	-	-	-	2,163.4118
13	2023	ITR-6	MAHINDRA AND MAHINDRALTD	-	-	-	-	1,817.9352	1,817.9352
14	2023	ITR-6	MACLEODS PHARMACEUTICAL S LIMITED	-	-	1,618.1272	-	6.7628	1,624.8901
15	2023	ITR-6	ALKEM LABORATORIES LIMITED	-	-	1,522.7196	-	9.0647	1,531.7843
16	2023	ITR-6	NHPC LIMITED	1,393.1514	-	-	-	-	1,393.1514
17	2023	ITR-6	ZOHO CORPORATION PRIVATE LIMITED	-	-	-	1,366.9592	-	1,366.9592
18	2023	ITR-6	SIKKIM URJA LIMITED	1,205.1930	-	-	-	-	1,205.1930
19	2023	ITR-6	INTAS PHARMACEUTICAL S LIMITED	-	-	993.1561	160.3940	10.2652	1,163.8153
20	2023	ITR-6	ADANI HAZIRA PORT LIMITED	1,006.0709	-	-	-	-	1,006.0709
21	2023	ITR-6	DIVIS LABORATORIES LIMITED	-	-	-	1,005.4188	-	1,005.4188
22	2023	ITR-6	WELLS FARGO INTERNATIONAL SOLUTIONS PRIVATE LIMITED	-	-	-	949.2560	-	949.2560
23	2023	ITR-6	TATA MOTORS LIMITED	-	-	-	-	940.2759	940.2759
24	2023	ITR-6	TATA MOTORS	-	-	-	-	926.7361	926.7361

			PASSENGER VEHICLES LIMITED						
25	2023	ITR-6	ADANI GANGAVARAM PORT LIMITED	879.4452	-	-	-	-	879.4452
26	2023	ITR-6	GODREJ CONSUMER PRODUCTS LTD.	-	-	871.9155	-	0.9685	872.8840
27	2023	ITR-6	PI INDUSTRIES LIMITED	-	-	-	827.5902	42.6477	870.2379
28	2023	ITR-6	BIOLOGICAL E LIMITED	-	-	-	745.9681	122.1053	868.0734
29	2023	ITR-6	MAHARASHTRA EASTERN GRID POWER TRANSMISSION COMPANY LIMITED	802.1476	-	-	-	-	802.1476
30	2023	ITR-6	MANKIND PHARMA LIMITED	-	-	779.7647	-	-	779.7647
31	2023	ITR-6	NATCO PHARMA LIMITED	-	-	14.7470	724.1198	20.2798	759.1466
32	2023	ITR-6	HINDUSTAN ZINC LIMITED	753.1980	-	-	-	-	753.1980
33	2023	ITR-6	JK CEMENT LIMITED	748.1928	-	-	-	-	748.1928
34	2023	ITR-6	SUN PETRO CHEMICALS PVT LTD	-	727.5932	-	-	-	727.5932
35	2023	ITR-6	ZYDUS HEALTHCARE LIMITED	-	-	710.9540	-	0.8723	711.8263
36	2023	ITR-6	PRAGATI POWER CORPORATION LIMITED	698.2947	-	-	-	-	698.2947
37	2023	ITR-6	CAPGEMINI TECHNOLOGY SERVICES INDIA LIMITED	-	-	-	695.3596	-	695.3596
38	2023	ITR-6	SJVN LIMITED	688.0276	-	-	-	-	688.0276
39	2023	ITR-6	ARISTO PHARMACEUTICALS PRIVATE LIMITED	-	-	680.2991	-	-	680.2991
40	2023	ITR-6	LUPIN LIMITED	-	-	639.8390	-	38.8973	678.7363
41	2023	ITR-6	DABUR INDIA LIMITED	-	-	667.0535	-	4.0002	671.0537
42	2023	ITR-6	MICRO LABS LIMITED	-	-	656.1269	-	13.0894	669.2162
43	2023	ITR-6	JAMMU & KASHMIR POWER DEVELOPMENT COPRPORATION LIMITED	659.7884	-	-	-	-	659.7884
44	2023	ITR-6	OPTUM GLOBAL SOLUTIONS (INDIA) PRIVATE LIMITED	-	-	-	600.5151	-	600.5151
45	2023	ITR-6	TORRENT POWER LIMITED	595.4176	-	-	-	-	595.4176
46	2023	ITR-6	CITICORP SERVICES INDIA PRIVATE LIMITED	-	-	-	592.1430	-	592.1430
47	2023	ITR-6	HEXAWARE TECHNOLOGIES LIMITED	-	-	-	575.3295	-	575.3295
48	2023	ITR-6	RAIL VIKAS NIGAM LTD	573.8685	-	-	-	-	573.8685
49	2023	ITR-6	THE DHAMRA PORT COMPANY LIMITED	573.4637	-	-	-	-	573.4637
50	2023	ITR-6	TATA ELXSI LIMITED	-	-	-	542.1845	-	542.1845

Annexure-C referred to in reply to part (b) to (d) of the un-starred question No. 217 answered in the Rajya Sabha on 04/02/2025

State wise Active Companies From Financial Year 2018-19 to 2022-23						
S. No.	State	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22	FY 2022-23
1	Andaman & Nicobar	333	354	393	458	467
2	Andhra Pradesh	19,331	20,468	23,725	25,637	26,711
3	Arunachal Pradesh	255	258	376	438	490
4	Assam	6,761	7,162	9,375	10,564	11,529
5	Bihar	22,098	23,945	29,524	33,279	35,076
6	Chandigarh	7,095	7,083	7,561	7,799	8,134
7	Chhattisgarh	7,106	7,646	8,980	10,149	10,991
8	Dadra & Nagar Haveli	394	400	449	474	506
9	Daman and Diu	250	250	257	263	283
10	Delhi	204,143	203,403	216,425	220,175	228,382
11	Goa	4,341	4,379	4,780	4,895	5,405
12	Gujarat	61,447	64,966	72,483	76,910	84,591
13	Haryana	32,472	36,465	43,965	49,549	54,342
14	Himachal Pradesh	3,447	3,605	4,177	4,680	5,027
15	Jammu & Kashmir	3,034	3,293	4,093	4,866	5,444
16	Jharkhand	9,831	10,773	12,785	14,006	14,797
17	Karnataka	75,084	79,090	90,253	97,694	105,159
18	Kerala	32,440	34,270	40,117	44,576	48,755
19	Lakshadweep	11	13	20	23	26
20	Leh and Ladakh	-	26	44	67	73
21	Madhya Pradesh	23,154	24,794	28,902	31,507	35,341
22	Maharashtra	223,259	234,654	261,523	281,464	298,832
23	Manipur	607	791	1,040	1,220	1,302
24	Meghalaya	570	557	650	692	751
25	Mizoram	84	105	128	190	218
26	Nagaland	235	246	333	382	425

27	Orissa	15,357	16,599	19,692	21,958	23,468
28	Pondicherry	1,377	1,364	1,496	1,549	1,654
29	Punjab	16,231	17,005	18,922	20,404	22,164
30	Rajasthan	36,587	37,878	43,019	47,316	51,491
31	Sikkim	2	2	2	1	1
32	Tamil Nadu	76,433	79,360	88,215	94,471	100,229
33	Telangana	62,123	65,794	75,431	81,918	87,571
34	Tripura	385	472	626	776	799
35	Uttar Pradesh	75,188	79,867	95,318	106,606	116,360
36	Uttarakhand	5,395	6,269	7,595	8,980	9,688
37	West Bengal	129,514	126,046	132,183	132,109	135,452
	Total	1,156,374	1,199,643	1,344,857	1,438,045	1,531,934

Annexure-D referred to in reply to part (b) to (d) of the un-starred question No. 217 answered in the Rajya Sabha on 04/02/2025

Total Number of Active LLP Companies State wise					
LLP Company Master Data Cut-off Date 3rd-Nov-2023					
State/UT	Financial Year 2018-19	Financial Year 2019-20	Financial Year 2020-21	Financial Year 2021-22	Financial Year 2022-23
Andaman & Nicobar	9	12	16	24	27
Andhra Pradesh	1,091	1,523	2,075	2,645	3,090
Arunachal Pradesh	12	15	24	31	33
Assam	459	685	960	1,277	1,535
Bihar	840	1,056	1,510	1,879	2,136
Chandigarh	475	574	705	843	954
Chhattisgarh	412	550	728	915	1,047
Dadra & Nagar Haveli	48	62	78	95	98
Daman and Diu	24	29	37	41	44
Delhi	14,885	18,850	22,795	26,818	30,074
Goa	488	661	869	1,118	1,351
Gujarat	9,718	12,590	16,676	20,707	24,824
Haryana	3,137	4,257	5,749	7,213	8,617
Himachal Pradesh	157	200	271	363	443
Jammu & Kashmir	116	145	206	270	333
Jharkhand	506	631	887	1,110	1,271
Karnataka	9,147	11,957	15,120	18,168	20,802
Kerala	3,714	5,215	7,792	10,470	12,531
Ladakh	-	-	1	4	4
Lakshadweep	1	2	3	5	7
Madhya Pradesh	1,836	2,456	3,414	4,398	5,184
Maharashtra	39,758	49,614	60,595	72,557	82,869

Manipur	38	58	76	98	111
Meghalaya	29	43	54	62	75
Mizoram	5	7	9	12	13
Nagaland	7	12	16	18	20
Orissa	465	643	944	1,222	1,430
Pondicherry	54	77	101	120	145
Punjab	1,015	1,383	1,867	2,411	2,839
Rajasthan	3,809	4,774	5,996	7,288	8,403
Sikkim	13	20	33	43	51
Tamil Nadu	4,580	5,872	7,554	9,353	10,841
Telangana	4,513	6,481	8,813	11,367	13,404
Tripura	17	34	54	70	88
Uttar Pradesh	5,694	7,820	10,545	13,158	15,419
Uttarakhand	503	735	1,099	1,474	1,778
West Bengal	9,062	11,201	13,336	15,758	17,698
Others	1	2	2	3	3
Total	116,638	150,246	191,010	233,408	269,592